

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

~~CP/TCP/CSP/CSA/TCSP/TCSA/NO.~~ 355 / (MAH)/2017


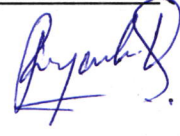
CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2017

NAME OF THE PARTIES: M/s. Lafarge India Ltd.
vs.
Richa Realtors Pvt Ltd.

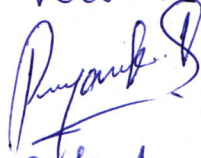
SECTION OF THE COMPANIES ACT: _____ OF THE
Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
	 Priyanka Shetty Ib. Advaya Legal	Advocate for Petitioner	

Adjourned to 5th July 2017

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Noted



Other connected matter already listed
on 5/07/17 hence adjourned to 5/07/17

Sd/

M. K. Shrawat
Member (Judicial)
Govt. of India

National Company Law Tribunal
Mumbai Bench, Mumbai

12/4/17